

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3814**  
**TO BE ANSWERED ON 11<sup>th</sup> DECEMBER, 2019**

**GOODS EXCHANGE THROUGH GeM PORTAL**

3814. SHRI RAJENDRA AGRAWAL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the total number of buyers and sellers who are able to exchange goods through the Government e-Marketplace (GeM) portal;
- (b) the total number and amount of transactions that have happened on the GeM portal since its inception;
- (c) whether all the Government agencies have been instructed to procure goods through the GeM portal and if not, the reasons therefor along with the list of such agencies; and
- (d) whether the GeM portal has enabled transparency in public procurement, and if so, the details thereof including the estimated amount of money saved?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल )  
THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

(a): Total number of Government buyer organisations registered on GeM portal as on 03.12.2019 is 40,745 and total number of sellers and service providers registered on GeM portal as on 03.12.2019 is 3,04,462.

(b): Total number of orders placed as on 03.12.2019 is 28,06,803 for a value of Rs.35,486 Crore.

(C): Yes, Sir. The purchases through GeM by Ministries and Government Departments have been made mandatory by Ministry of Finance through Rule No.149 in the General Financial Rules,2017. In case of CPSEs, government has issued directions to use GeM for all their procurement.

(d): Yes, Sir. The transparency, efficiency and inclusiveness provided by the GeM portal has resulted in an average saving of around 15-25% (excluding automobiles where it is 12%) to the Government exchequer.

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